OA 400/05 Dated 27.6.2008

> None for the applicant Shri N.Kumar, ld. counsel for the respondents.

ORDER [ORAL]

On the last date, 16the May, 2008 also nobody was present on behalf of the applicant to press this application and so a last indulgence had been given. Since nobody is present on behalf of the applicant today also, it seems that the applicant has lost his interest in pursuing this matter. This case is, therefore, dismissed fr non prosecution.

[Amit Kushari]M[A]

mps.